

Rejoinder of answer
to m.p. filed by
Respondent section
8-G-93

MS

mp No. 433/93
for extension
of time fixed
on 18/6/93

Yeli
14/6/93

dt 18/6/93
order/Judgement despatched
to Applicant/Respondent (s)
on 30/6/93

8/6/1

o.p. No. 59 /an free
for order on 29/6/94
per 28/6/94

O.A. No. 630/91 Dt. 18.6.93

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None for the applicant.

Shri J.G.Sawant for the respondents.
Misc. Petition No.433/93 disposed of
with a direction that the amount due
to the applicant be paid within six
weeks from today.

U. Kawade
(USHASAVARA)
MEMBER (A)

(M.S.DESHPANDE)
VICE-CHAIRMAN

B.

Dated 29/6/94

Per Tribunal
Applicant in person / by
Advocate / Respondent by Mr J.G.Sawant
Counsel for Ward A. S. S.
The matter adjourned to 11/7/94
for Order a C8 30/94

Dy. Registrar

11/7/94

Per Tribunal

Date

(C) 05/7/94
Applicant in person / by
Advocate Respondent by Both Parties
Counsel by Counsel of Both
The matter adjourned to 5/7/94
for Order

Dy. Registrar